- To recommended an institutional mechanism to review and monitor implementation to realise the goal.
- (vi) To examine any other related issue.

Compensation to farmers for crop loss

†1448. SHRI NARESH AGRAWAL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- whether it is a fact that there has been no announcement so far to give compensation to farmers for the damage of rabi crops due to untimely rain and hailstorm recently;
 - (b) if so, the reasons therefor, and
- if not, how many acres of crops have been damaged in this natural calamity and the amount of compensation announced by Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) to (c) The State Government is primarily responsible for taking necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF), Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from State Government in accordance with established procedure. Assistance under SDRF/NDRF provided is for immediate relief and not by way of compensation for the loss suffered.

As per reports received up to April, 2016, an area of 6.21 lakh hectare was damaged under various crops due to unseasonal rains, hailstorms and winds. Lodging of wheat crop was reported in an area of 9.04 lakh hectare. Thus, total area of 15.25 hectare was affected in the country.

The Government of Rajasthan has submitted memorandum on 26.4.2016 seeking assistance from NDRF in the wake of hailstorm. Financial assistance will be approved as per norms on the basis on Inter-Ministerial Central Team (IMCT) Report.

Allocation for agriculture and farmers welfare

†1449. SHRI RAM NATH THAKUR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

the amount allocated for Agriculture and Farmers Welfare in the current

[†]Original notice of the question was received in Hindi.